NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 85/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017

NAME OF THE PARTIES: Hemant Navnithlal Sheth

V/s

M/s. Antop Hill Wearhousing Co.Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 237 of the Companies Act 1956 and 213 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	SS ISRANI	ABV	Satyan
	1/6	Resp	
	SD I SRANI LAW	LHAMSERS	
2	A. Sekar	PCS	Jel
		petitioner	

Order

TCP No. 85/237/CLB/MB/MAH/2012

Both the sides are directed to file written submissions.

List this matter for hearing on 15.2.2017.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)